

**PENDENCY / ARREARS IN THE STATE OF
FOR THE MONTH OF **June, 2022**
SUBORDINATE COURTS (District : Nadia)**

SL. No.	Opeing Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	26796	101740	128536	1059	3942	5001	1388	3189	4577	26467	102493	128960	-1.23	0.74	-0.49	183	386	569	4859	53582	58441

3(a)	Whether any Statewide/Regional Conference held during the month.	NO
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3(b)	Number of Officers who participated in the said conference.	NA
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3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets?	NA
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4	What is the progress made on those targets district-wise.	NA
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District Judge, Nadia.*